Petition No. 215/MP/2022   Date: 3.1.2023

To,

The Executive Director (Commercial),
NLC India Limited,
135/73, Periyar EVR High Road,
Kilpauk, Chennai – 600010.

Sir,

Subject:	Petition for approval for input price of coal supplied from Talabira Mines to end use generating stations for the period from date of commercial operation i.e. 1.4.2021 to 31.3.2024.
Reference:	ROP of the hearing dated 22.12.2022 in Petition No. 215/MP/2022.

          Pursuant to admission of Petition No. 215/MP/2022 vide ROP dated 22.12.2022 and on check, the Petitioner is directed to file the following additional information on or before **30.1.2023** after serving copy to the Respondents:

(a) IDC calculation in editable format with documentary evidence for drawls and rate of interest applied;
(b) Asset register for the plant;
(c) Coal extraction report with the details of coal extracted till COD;
(d) Details of R & R pending and quantity, if any;
(e) Details of arbitration case pending, if any;
(f) Status of COD of plant;
(g) Detailed justification for additional capitalization claimed and clarification as to whether the additional capitalization is within the original scope of work or otherwise;
(h) Cost audit reports of the plant for 2021-22;
(i) Reasons as to why only 1.7 MT of coal is being lifted by NTPL, out of the total 2.6 MT of coal allocated. Also, clarify the status of balance coal production and how the same is being disposed of:
(j) Documentary evidence for all statutory charges claimed.

2.   The Respondents shall file their replies by **15.2.2023** after serving copy to the Petitioner, who may file its rejoinder, if any, on or before **28.2.2023**. The due date for filing the additional information and reply/rejoinder shall be strictly complied with and no extension of time shall be granted.

                                                                    Yours Sincerely,

                                                                    Sd/-
                                                                    (Deepak Pandey)
                                                                    Assistant Chief (Legal)

Copy to:
All Respondents